

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (CRIMINAL) NO...../2017
DIARY NO(S). 24210/2017
(ARISING OUT OF IMPUGNED FINAL JUDGMENT AND ORDER DATED 27-10-2016
IN CRLA NO. 1017/1983 PASSED BY THE HIGH COURT OF JUDICATURE AT
ALLAHABAD)

THE STATE OF UTTAR PRADESH

PETITIONER(S)

VERSUS

RAKESH SINGH & ORS.

RESPONDENT(S)

(IA NO.84815/2017-CONDONATION OF DELAY IN FILING AND IA
NO.84816/2017-EXEMPTION FROM FILING O.T.)

Date : 11-09-2017 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MR. JUSTICE AMITAVA ROY
HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s)

Mr. Adarsh Upadhyay, AOR
Mr. Alok Pandey, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Heard the learned counsel for the petitioner and
perused the relevant material.

Delay condoned.

Issue notice.

[VINOD LAKHINA]

AR-cum-PS

[ASHA SONI]

BRANCH OFFICER